

<ITEM NO.12

COURT NO.2 SECTION X
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos.1 & 2 in Writ Petition (Civil) No.536/2015

VIDYA VATI GULATI Petitioner(s)

VERSUS

SOUTH DELHI MUNICIPAL CORPORATION & ORS Respondent(s)

(For clarification of Court's order dated 12.7.2016 and directions and office report)

Date : 10/03/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. Nidesh Gupta, Sr. Adv.

Mr. Anand Mishra, AOR

Mr. Amrendra Kumar Singh, Adv.

For Respondent(s) Mr. Subramonium Prasad, Sr. Adv.

Mr. Jay Kishor Singh, AOR

Mr. Urfee Hyder, Adv.

Mr. Rakesh Kumar, AOR

MR. Mukul Singh, Adv.

Mr. Anil Kumar Sahu, Adv.

Mr. R. Gopalakrishnan, AOR

UPON hearing the counsel the Court made the following

O R D E R

Let the matter be listed on 3 rd

April, 2017.

In the meantime, the learned counsel for the parties shall discuss among themselves how to resolve the dispute that has arisen between the parties with regard to the completion of the building.

(Chetan Kumar)

Court Master (H.S. Parasher)

Court Master